

made on or before this date carrying the sale price declaration according to the earlier forms are likely to be available for sale in the market for some time. States/UTs who are the enforcement agencies have been requested to ensure that retail dealers do not realise extra amounts from consumers over and above local taxes.

(d) The declaration of cost of production on packages is outside the scope of the Standards of Weights and Measures (Packaged Commodities) Rules, 1977 as well as the Act under which these Rules have been framed.

[*English*]

Assistance to Karnataka for Removing Traffic Congestion in Bangalore

88. SHRI M.V. CHANDRASHEKARA MURTHY:
SHRI C.P. MUDALA GIRIYAPPA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Karnataka Government have recently requested the Union Government to provide Central assistance for easing the traffic congestion in Bangalore city; if so, the details thereof; and

(b) the reaction of the Union Government thereto?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN):

(a) and (b). The Bangalore Metropolitan Regional Development Authority had entrusted to Rail India Technical and Economic Services Ltd., (RITES) in May 1988 the preparation of a techno-economic feasibility report on the Bangalore Urban Transport Project. Government of India have not so far received any project report for Bangalore Urban Transport based on this from the Government of Karnataka.

[*Translation*]

Land for Group Housing Societies in Delhi

89. SHRI RAM LAL RAHI:
SHRI J. CHOKKA RAO:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number and names of Co-operative Group Housing Societies to whom land is proposed to be allotted by the Delhi Development Authority in 1990-91 and 1991-92;

(b) the details of the places where the land is proposed to be allotted to these housing societies; and

(c) the rates likely to be charged from these societies per sq. metre?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN):

(a) and (b). Offer letters have been sent to 423 Societies as per the attached Statement to whom land is proposed to be allotted in Papan Kalan and Narela. Any further allotment will depend on the progress of acquisition and development work.

(c) The rate to be charged from the Societies per sq. meter. has been fixed at Rs. 975/- in Papan Kalan and Rs. 950/- in Narela, until further orders.

STATEMENT

Names of the Cooperatives Group Housing Societies Registered in 1983 who have been offered land by the D.D.A.

<i>Sl.No.</i>	<i>Name of the Society</i>
1.	Nandra Jog